

Fwd: sending urgent complain regarding illegal encroachment and filling the Govt. Pond

1 message

Sh Deepto Ghosh Registrar <registrarngt-kolkata@gov.in>
To: pgngtkolkata <pgngtkolkata@gmail.com>

Mon, Dec 15, 2025 at 10:16 AM

==== Forwarded message =====

From: Sushil Kumar Behera <mantu.sushilkumar@gmail.com>

To: <registrarngt-kolkata@gov.in>


Date: Sun, 14 Dec 2025 19:48:33 +0530


Subject: sending urgent complain regarding illegal encroachment and filling the Govt. Pond


==== Forwarded message =====

From:
Sushil Kumar Behera
Lahunipara
Dist. Sundargarh
Odisha, 770040

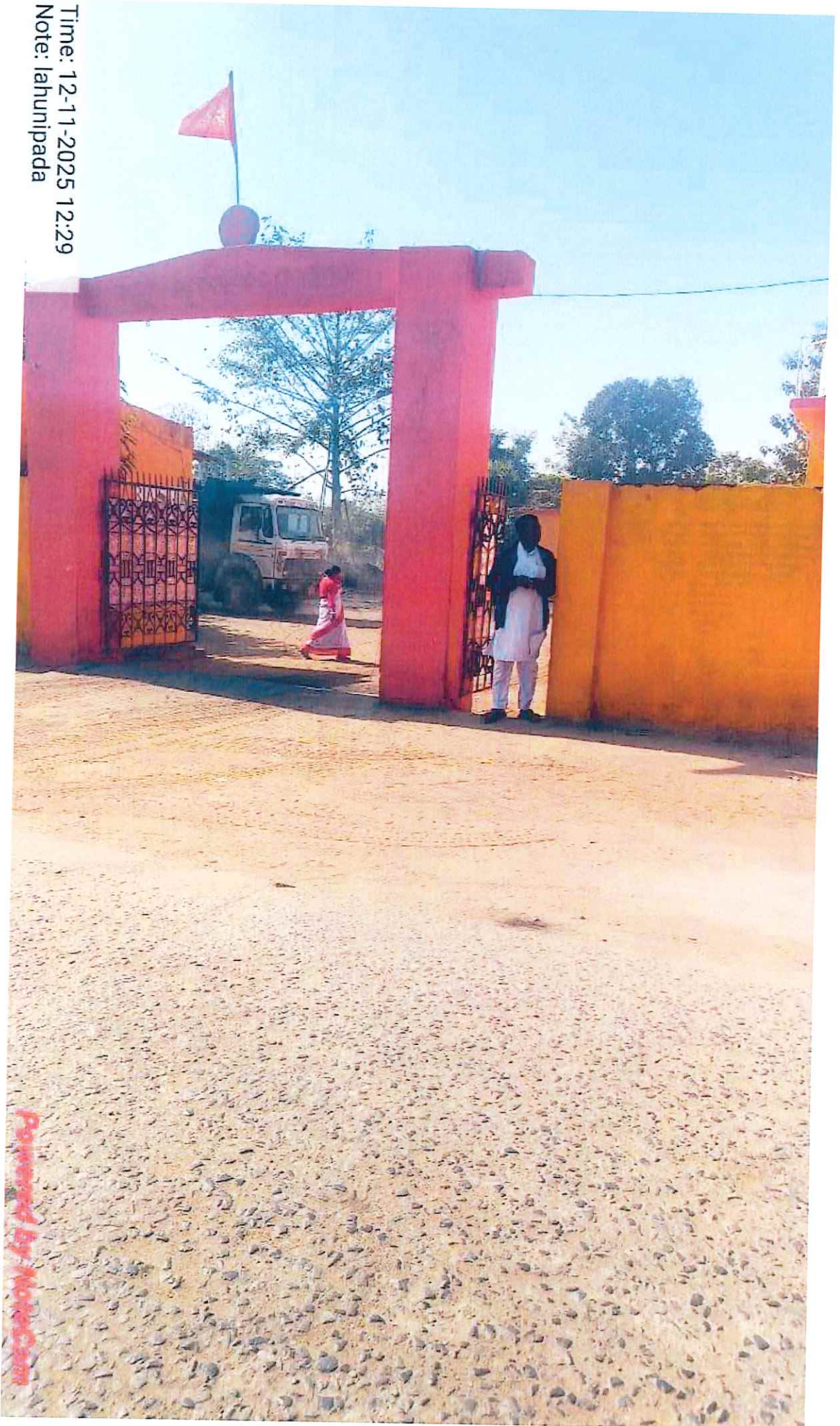
3 attachments

 1.pdf
145K

 B. Amit.pdf
207K

 2.pdf
228K

Time: 12-1-2025 12:29
Note: Iahunipada



To

Hon'ble Justice B. Amit Sthalekar, National Green Tribunal (N.G.T)
Eastern Zone bench Kolkata, New G.I.P. Building, 23 Ganesh chandra Avenue
Kolkata, West Bengal PIN- 700013, India

Sub: Urgent complaint regarding illegal encroachment and filling the public Govt. pond at
Vill-Lateimundi, Po/Ps/Tehasil- Lahunipara, Sub-Div- Bonai in the district of
Sundargarh, Odisha.

Sir,

Respectfully I am the petitioner named Sushil Kumar Behera, resident of Vill/Po/Ps-
Lahunipara Dist Sundargarh and belongs to state of Odisha bearing cell phone no. 1-
9437110004, 2- 7749804450.

Precious location address i.e At- Lateimundi, Po/Ps/Tehasil- Lahunipara, Sub-Div
Bonai, Dist. Sundargarh, State- Odisha. The Govt. pond situated bearing Mouza-
Lateimundi, Khata No. 64 (under State Govt. of Odisha) Plot No. 118/305, area Ac.0.42 dec.
kisam – BONDHA approximate size 200 feet x 200 feet.

ITS HISTORY- The Govt. pond has existed for about 50 years and is used by
livestock under presiding of Sarpanch and Panchayat Executive Officer of Lahunipara G.P.
But now it require renovation for domestic animals and public use. Exactly a pvt. Sponge
Iron Plant named Bhaskar Sponge Iron Plant Pvt. Ltd. is filling the pond using industrial
waste material by direction of a Pvt Person i.e. Headmaster of a Pvt. School named
Saraswati Sishu Vidya Mandir, Lahunipara which is situated near the pond. Filling a Govt.
pond involves dumping black dust which constitutes environmental pollution and violation of
waste management rules.

Hence I request you to kindly take necessary legal action to renovate the black dust
of Industrial waste materials from this Gov. pond which is useful again for Public and
domestic animals and obliged.

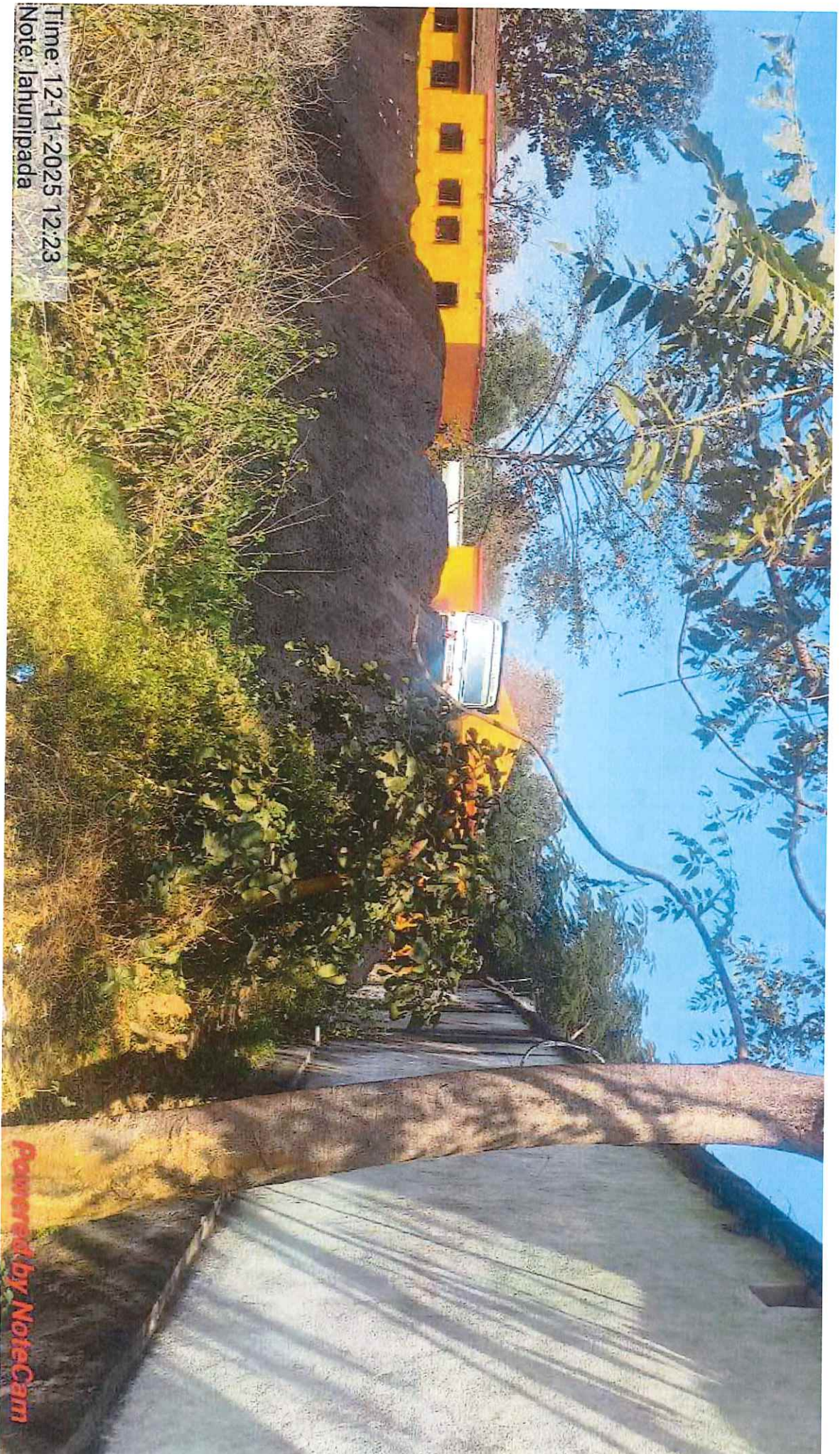
Date: 15.12.2025

Yours faithfully

Sushil Kumar Behera

Copy to:-

1. Regional Office, Odisha State Pollution Control Board, Near Hockey Chowk,
Rourkela Panposh, Po- Panposh, PIN- 769004, Dist. Sundargarh, Odisha
(INDIA).
2. Office of the Central Pollution Control Board (C.P.C.B.) Parivesh Bhawan, CBL-
cum- Office complex, East Arjun Nagar, Shahdara, Delhi, PIN- 110032 (INDIA)
3. Collector-cum district Magistrate, Sundargarh, Dist. Sundargarh Odisha, PIN-
770001, (INDIA).
4. Office of the Tehasildar, Lahunipara, Block- Lahunipara, Dist. Sundargarh,
Odisha, PIN- 770040 (INDIA).
5. The Sub-Divisional Magistrate-cum-Sub-Collector, Bonai,
Dist Sundargarh, Odisha



Time: 12-11-2025 12:23
Note: Jahunipada

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